

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
Name of the corporate debtor Earth Iconic Infrastructures Pvt. Ltd; Date of commencement of liquidation: 10.01.2020; List of stakeholders as on: 30.09.2021										
Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1	Not Applicable
4	Unsecured financial creditors	537	1,910,492,813.00	537	1,378,395,073.00	74,134,738.00	457,963,002.00	NIL	2	Attached
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	Not Applicable
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	Not Applicable
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	Not Applicable
8	Operational creditors (other than Workmen, Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	Not Applicable
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	7	Not Applicable
Total		537	1,910,492,813.00	537	1,378,395,073.00	74,134,738.00	457,963,002.00	NIL	2	